



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) NO.6 / BB/17	-	Hearing (non appea- rance of counsel of ROC	230/232	M/s Navya Biologicals Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
22.	NYGIL KURIAKSE - Petitioner 9886951060		
2.	Nasanth Kumar Asst S/O OL		

**ORDER**

Counsel for petitioner is present. Assistant from OL office is present and requested time for filing report. No representation for ROC and RD. Await notice from ROC and RD. Fresh notice to be served to ROC and RD by collecting from the Registry. List it on 13/9/17.

  
**MEMBER(J)**

  
**MEMBER(T)**